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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**CRL.M.C. 1601/2021, CRL.M.A. 11163/2021**

**RADHIKA OSWAL**

..... Petitioner

Through: Ms.Pinky Anand, Senior Advocate  
with Ms.Kamlesh Aggarwal,  
Mr.Raghav Sabharwal, Mr.Kshitij  
Parashar, Mr.Raunak Singh,  
Mr.Soham Goswami, Mr.Prateek  
Bhalla, Ms.Saudamini Sharma,  
Mr.Shantanu Raj, Advocates.

versus

**STATE OF THE NCT OF DELHI & ANR.**

..... Respondent

Through: Mr.Ashish Dutta, APP for State with  
SI Varun Chechi, PS Barakhamba  
Road.  
Mr.Vikas Pahwa, Senior Advocate  
with Mr.Bharat Arora, Ms.Raavi  
Sharma, Advocates for R2.

**CORAM:**

**HON'BLE MR. JUSTICE YOGESH KHANNA**

**ORDER**

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**25.05.2022**

1. List along with CRL.M.C.1600/2021 on 28.07.2022.

**YOGESH KHANNA, J.**

**MAY 25, 2022**

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